

**Annexure - 7**

**Name of the corporate debtor: Seguro Foundations And Structures Private Limited; Date of commencement of CIRP: 10th April 2026; List of creditors as on: 05-05-2026**

**List of operational creditors (Government dues)**

Sr. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					Amount of contingent claim
1	GST Department	State Goods & Service Tax		24-04-2026	19,03,23,361		VAT Demand + Interest	-	-	No		-	-		19,03,23,361.00	The department has not attached the copies of mentioned assesment orders and the calculation of interest
2	EPFO	Employee Provident Fund Organisation		27-04-2026	8,873		Damages + Interest	-	-	No		-	-		8,873.00	The claim has not been submitted in the prescribed format and assesment orders are not attached
<b>Total</b>					<b>19,03,32,234</b>	-	-	-	-	-	-	-	-	-	<b>19,03,32,234</b>	